DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

Need for sympathetic consideration to allow an extra attempt to UPSC aspirants in relaxation of rules

DR. L. HANUMANTHAIAH (Karnataka): Sir, my Special Mention today is a on a very important issue on the youth of this country, 'Relaxation of an attempt to UPSC aspirants.'

Sir, the students who wanted to write the examination of UPSC have been denied it during Covid pandemic. Many youth who were eligible did not get the chance of writing the examination. On account of it, their future is at stake.

Sir, they have requested the Government of India to give relaxation under special condition for those who have completed the age and attempt to write the examination. But the Government has taken a decision that it is not possible.

Sir, in other cases, the Government has taken a decision of relaxing the age-limit for categories of candidates in the recruitment of Army, Delhi Judicial Services, UGC and CAA examinations. Many States have also given the age relaxation as one-time measure due to Covid pandemic. This has been done by 17 States in the country.

Sir, during the same situation, the relaxation was given by UPSC in 1979, 1990, 1992, 2014 and 2015. The students in the interest of their future have gone to the court requesting for the relaxation. Sir the court in the judgement has said that this has to be looked into sympathetically. There are many students belonging to Scheduled Castes, Scheduled Tribes and marginalized communities who have no ceiling on the attempts but age restriction is debarring them from writing the examination. Sir, this is another important issue. The Government has to look into it sympathetically.

So, Sir, I demand the Government to consider this issue in the interest of the youth of this country who are eligible and missed the opportunity for no fault of them. Thank you very much, Sir.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I would like to associate myself with the Special Mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I would also like to associate myself with the Special Mention made by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I would also like to associate myself with the Special Mention made by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I would also like to associate myself with the Special Mention made by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I would also like to associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I would also like to associate myself with the Special Mention made by the hon. Member.

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I would also like to associate myself with the Special Mention made by the hon. Member.

SHRI IMRAN PRATAPGARHI (Maharashtra): Sir, I would also like to associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I would also like to associate myself with the Special Mention made by the hon. Member.

Air pollution in Ramgarh district of Jharkhand

श्री खीरू महतो (बिहार): उपसभाध्यक्ष महोदय, आपने मुझे बोलने का मौका दिया, इसके लिए मैं आपका आभारी हूं। मैं पहली बार बोलने जा रहा हूं। महोदय, झारखंड प्रदेश के रामगढ़ जिला हजारीबाग क्षेत्र के अंतर्गत कोतरे, बसंतपुर, पचमो - केबीपी प्रोजेक्ट बनाया गया है, जिसमें सीबीए